GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:669
ANSWERED ON:24.11.2011
PERFORMANCE AUDIT OF RURAL DEVELOPMENT SCHEMES
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Ray Shri Rudramadhab

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to conduct performance audit of all the schemes sponsored by the Ministry of Rural Development;
- (b) if so, the details thereof;
- (c) the details of the funds allocated by the Government on the aforesaid schemes during each of the last three years; and
- (d) the steps taken/being taken by the Government to improve the performance of the said schemes?

Answer

MINISTER OF STATE IN THE MINISTERY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Yes Sir, The Ministry of Rural Development in consultation with CAG has decided for performance audit of Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY).
- To begin with, the Ministry has requested to conduct performannec audit in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Uttar Pradesh and West Bengal. The check list for the performance audit of above mentioned schemes have been finalized with the office of Comptroller and Auditor General of India. No time frame has yet been indicated for conducting the audit and submission of report.
- (c): Central allocation under rural development schemes namely Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY) during last three years i.e. 2008-09, 2009-10 and 2010-11 are given at Annexure.
- (d): The Ministry of Rural Development has developed a system of monitoring the implementation and impact of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors. Besides, the State Governments have been advised to adopt a five-pronged strategy consisting of (i) creation of awareness about the schemes,(ii) transparency, (iii) people's partnership, (iv) accountability, social audit and(v) strict vigilance and monitoring at all levels.